

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III (SPECIAL BENCH)

ITEM No. 314

IA-5989/2022, IA-5572/2022, IA-5232/2022, IA-4278/2022, IA-6326/2022

In

IB-322(ND)/2020

IN THE MATTER OF:

M/s. DSV Air & Sea Private Limited

.... Petitioner/Applicant

Vs.

M/s. Beoworld Private Limited

.... Respondent

Order under Section 9 of the Insolvency and Bankruptcy Code, 2016

Order delivered on 07.05.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS

HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR

HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the RP : Mr. Gautam Singhal, Mr. Rajat Chaudhary, Ms. Aastha Vishnoi Advs. Mr. Ankit Gupta (RP)

For the SBoD : Mr. Sajeve Deora, Mr. Nikhil Kohli, Ms. Akshaya Ganpath Advs.

ORDER

IA-5989/2022

Pleadings are complete.

List the matter for arguments **on 05.06.2024.**

IA-5572/2022

In compliance with the order dated 10.04.2024 the parties have filed the written submissions.

List the matter for arguments **on 05.06.2024.**

IA-5232/2022, IA-4278/2022, IA-6326/2022

List the matter before regular bench **on 05.06.2024.**

-Sd-

(RAHUL BHATNAGAR)
MEMBER (TECHNICAL)

ANAND DUBEY

-Sd-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)